

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/ 3717 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Aparesh Chakravarty
Judge, Special Court for trial of
Sessions Case No.59(K) of 2011,
Kamrup (M), Guwahati.

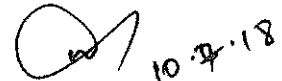
Dated Guwahati, the 10th July, 2018.

Sub:- **Casual Leave with headquarters leave permission.**

Ref:- Your letter dated Fri, July 2, 2018
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 05.07.2018 with the permission to leave the headquarters from the morning to evening of the same day, has been granted / ~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

